

the Padmaja Naidu Himalayan Zoological Park, Darjeeling, for the year 1983-84 (b) reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. L.T. 1705/85]

**Notification under All India Services Act, 1951, Annual Report and Review on the working of Central Civil Services Sports Board, New Delhi for 1984-85.**

THE DEPUTY MINISTER IN THE MINISTRY OF PERSONNEL AND TRAINING, ADMINISTRATIVE REFORMS AND PUBLIC GRIEVANCES AND PENSION (SHRI P. CHIDAMBARAM) : I beg to lay on the Table.

(1) A copy each of the following Notifications (Hindi and English versions) under sub-section (2) of section 3 of the All India Services Act, 1951 :—

(i) The Indian Administrative Service (Pay) Eleventh Amendment Rules, 1985 published in Notification No. G.S.R. 884(E) in Gazette of India dated the 4th December, 1985.

(ii) The All India Services (Leave) Amendment Rules, 1985 published in Notification No. G.S.R. 1111 in Gazette of India dated the 30th November, 1985.

[Placed in Library. See No. L.T. 1707/85]

(2) (i) A copy of the Annual Report (Hindi and English versions) of the Central Civil Services Sports Board, New Delhi, for the year 1984-85 along with Audited Accounts.

(ii) A statement (Hindi and English versions) regarding Review by the Government on the working of the Central Civil Services Sports Board, New Delhi, for the year 1984-85.

[Placed in Library. See No. L.T. 1708/85]

12.10 hrs.

### COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

[English]

#### Tenth Report

SHRI M. THAMBI DURAI (Dharam-puri) : I beg to present the Tenth Report (Hindi and English versions) of the Committee on Private Members' Bills and Resolutions.

### COMMITTEE ON ESTIMATES

[English]

#### Twentieth Report

SHRI CHINTAMANI PANIGRAHI (Bhubaneswar) : I beg to present the Twentieth Report (Hindi and English versions) of the Estimates Committee on Action Taken by Government on the recommendations contained in the Eighty-second Report of the Committee (7th Lok Sabha) on the Department of Atomic Energy—Generation of Electricity.

### COMMITTEE ON PUBLIC ACCOUNTS

[English]

#### Twenty-first Report

SHRI E. AYYAPU REDDY (Kurnool) : I beg to present the Twenty-first Report (Hindi and English versions) of Public Accounts Committee on Para 14 of the Report of the Comptroller and Auditor General of India for the year 1982-83, Union Government (Posts and Telegraphs) regarding loss of revenue due to no-revision of rentals.

12.11 hrs.

### COMMITTEE ON SUBORDINATE LEGISLATION

[English]

#### Fourth Report

SHRI MOOL CHAND DAGA (Pali) : I beg to present the Fourth Report (Hindi